GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA STARRED QUESTION NO - 186 ANSWERED ON - 06/08/2025

COASTAL HIGHWAY IN PURI DISTRICT

*186. SHRI SUBHASISH KHUNTIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has approved any coastal highway project passing through Puri district in Odisha;
- (b) if so, the current status of land acquisition and environmental clearance;
- (c) the estimated budget and timeline for completion;
- (d) whether this highway will improve connectivity to Konark and Chilika; and
- (e) the steps taken to ensure minimal ecological impact?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF RAJYA SABHA STARRED QUESTION NO. *186 ANSWERED ON $6^{\rm TH}$ AUGUST 2025 ASKED BY SHRI SUBHASISH KHUNTIA REGARDING 'COASTAL HIGHWAY IN PURI DISTRICT'.

- (a),(c) & (d) The Government through the Ministry of Road Transport and Highways is primarily responsible for the development and maintenance of National Highways (NHs) in the country. The Development and maintenance of NHs is a continuous process. Works on NHs are accordingly taken up depending upon inter-se priority, traffic density and synergy with PM GatiShakti National Master Plan to keep the NHs in traffic worthy conditions. Preparation of Detailed Project Report (DPR) has been taken up for the development of Costal Highway from Rameswar connecting Puri, Ratanpur and Chandipur in the State of Odisha and upto Digha in the State of West Bengal.
- (b) The Environmental Clearance for Rameshwar-Konark-Paradeep has been obtained. Further, land acquisition for the stretch is under process and declaration of award under section 3(G) of National Highways Act, 1956 completed in 28% of the area.
- (e) The Environment and ECZ Clearance for Phase-1 has been obtained and conditions for the same are being complied. The mitigation measure suggested by National Centre for Sustainable Coastal Management (NCSCM), Chennai for Coastal Regulation Zone studies, Punjab University for freshwater prawn farming & socio economic assessment and The Zoological Survey of India, Kolkata for the biodiversity and ecological assessment of wetlands/aquatic habitats and as laid down in conditions of clearance would be taken up.
